

THE HIGH COURT OF KERALA

A6-14110/2018

Kochi: 682 031  
Dated: 17-09-2018

OFFICIAL MEMORANDUM

Sub: High Court Establishment - filling up of the vacancies in the category of Library Assistant - willingness called for – last date extended – reg

Ref: 1. High Court O.M. of even no. dated 04-09-2018.  
2. G.O.(Ms).No.142/2018/Home dated 04.09.2018.

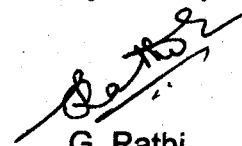
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As per the O.M. referred to above, willingness was called for from among the qualified approved probationers working in the categories having the same scale of pay/lower scale of pay than that of Library Assistant for filling up of the vacancies in the said category and the last date for submitting the willingness was fixed on 10-09-2018.

As per the Government Order referred to above, the Government have sanctioned **3 additional posts** of Library Assistants in the High Court. Therefore, it has been decided to extend the time for submitting the willingness for being considered to the post Library Assistant, High Court.

Accordingly, the qualified and willing approved probationers working in the categories having the same scale of pay/ lower scale of pay than that of Library Assistant, are directed to submit their willingness in writing in the Register available in the '**A**' Section, High Court on or before **22.09.2018**.

Those who have already submitted their willingness in accordance with this office O.M. referred (1) above, need not submit their willingness afresh.

(By Order)



G. Rathi  
Deputy Registrar

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To

The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Finance Officer, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Assistant Registrars and Chief Librarian, High Court.)  
The P.A. & Addl.P.A. to the Chief Justice, High Court.  
The Private Secretaries to Judges, High Court.  
The Librarian, Kerala Judicial Academy, Athani  
The Section Officer, 'K' Section, High Court.  
The Section Officer, Kerala Judicial Academy, Athani  
All Section Heads, High Court.  
The Superintendent of Vehicles, High Court.  
The Civil Sergeant, High Court.  
The Confidential Assistants to the Registrars,  
Additional Registrar (General Administration), High Court.)  
The IT Section, High Court (for publishing in the High Court website)  
The Administrative Records Sections, High Court.  
The Notice Board, High Court .  
The File/Stock File.

They shall bring the contents of this O.M. to the notice of the Members (including those who are on leave) working under them